



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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February 21, 2025

RBI retains Advisory Committee of Aviom India Housing Finance Private Limited

It may be recalled that, in exercise of powers conferred under Section 45-IE (5) (a) of the RBI Act, 1934, the Reserve Bank had, on [January 30, 2025](#), constituted a three-member Advisory Committee to assist Shri Ram Kumar, Administrator of Aviom India Housing Finance Private Limited (AVIOM) in discharge of his duties. The members of the Committee are:

1. Shri Paritosh Tripathi, ex-CGM, State Bank of India
2. Shri Rajneesh Sharma, ex-CGM, Bank of Baroda
3. Shri Sanjaya Gupta, ex-MD & CEO, PNB Housing Finance Limited

Upon admission of the petition for insolvency resolution process by the New Delhi Bench of the Hon'ble National Company Law Tribunal in respect of AVIOM vide order dated February 20, 2025, the Reserve Bank has decided that the above mentioned three-member Committee shall continue as the Advisory Committee under Rule 5 (c) of the Insolvency and Bankruptcy (Insolvency and Liquidation Proceedings of Financial Service Providers and Application to Adjudicating Authority) Rules, 2019. The Advisory Committee shall advise the Administrator in the operations of AVIOM during the Corporate Insolvency Resolution Process.

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(Puneet Pancholy)
Chief General Manager